

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 117/1997

Date of order: 29.03.2001

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

SATYA RAM KRISHNA BANIK

-V E R S U S-

UNION OF INDIA AND ORS.

For the applicant : Mr. S. Ghosh, counsel.

For the respondents : Mr. B. Mukherjee, counsel.

O R D E R

When the matter is taken up today Id. counsel for the applicant submits that he wants to produce certain documents and also prays for direction upon the respondents to produce the connected departmental records of the case. His prayer is granted. The Id. counsel for the applicant is directed to file an M.A. annexing documents with the prayer for production of records within three weeks from the date of communication of this order with a copy to the other side. *if fixed date then* ^{if fixed date} ^{then}
respondents are ~~also directed~~ to produce the connected departmental records on the date fixed. Matter stands adjourned to 8.06.2001 for order.

2. Plain copy of this order be made over to the Id. counsel for both parties for communication and compliance.

Jayaram
Member (A)

R.N. Ray
Vice-Chairman